

- (i) Grants under Article 275(1) of the Constitution.
- (ii) Special Central Assistance to Tribal Sub Scheme.
- (iii) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
- (iv) Equity Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC)/State Tribes Finance and Development Corporation (STFDCs).
- (v) Institutional Support for Development and Marketing of Tribal Products/Produce.

The above schemes have pan-India applicability, including the States of Bihar, Jharkhand and Chhattisgarh.

‘Build for Digital India’ programme

*195. SHRI MD. NADIMUL HAQUE: Will the Minister of ELECTRONIC AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has recently decided to roll out a ‘Build for Digital India’ programme in partnership with Google;
- (b) if so, the details thereof;
- (c) what are the expected benefits of this programme; and
- (d) the details of expected expenditure that will be incurred on the programme?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) The Ministry of Electronics and Information Technology (MeitY) has agreed to provide logo support for Google’s India’s ‘Build for Digital India’ programme.

(b) and (c) The ‘Build for Digital India’ programme provides student tech developers a platform to become solution creators for problems they see around them and the community. In the programme, learning opportunity, mentorship and exclusive showcase opportunity are provided by Google India to technology entrepreneurs. So far, 7400 students have enrolled and 3072 applications have been received out of which 25% are from female applicants.

- (d) There are no financial obligations for the Government in this programme.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Proper safety apparatus in nuclear power plants

1921. SHRI ANIL DESAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the nuclear energy is the cheapest source of energy compared to other traditional sources of energy;

(b) if so, the number of nuclear power plants which are generating energy in the country and comparative power generated by each of them;

(c) whether any incident leading to risk to human life occurred during the last three years; and

(d) whether proper safety apparatus are there in each of the power plants, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Tariffs of electricity generated by nuclear power are competitive with those of contemporary conventional base load generators like thermal power.

(b) The present installed nuclear power capacity comprises of 22 reactors with a Total capacity of 6780 MW. The electricity generation from the nuclear power plants during the year 2018-19 was about 37813 million units. The details are given in the Statement (*See below*).

(c) No, Sir.

(d) Yes, Sir. Highest priority is accorded to safety in all aspects of nuclear power *viz.* siting, design, construction, commissioning, and operation. Nuclear power plants are designed adopting safety principles of redundancy, diversity and provided fail-safe design features following a defence in depth approach. This ensures that there are multiple barriers between the source of radioactivity and the environment.

The operations are performed adopting well laid out procedures by highly qualified, trained and licensed personnel. Appropriate Personal Protection Equipments and monitoring aids are provided to all the personnel working in the nuclear power plants.